

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF SEPTEMBER 2020

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		36	4	1	39
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1350	64	6	1408

Form 6(i):**Mediation Data during the month of September 2020****List of cases received for Pre-Institution Mediation and Settlement during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month`	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	3	23	Nil	2	24
3	DLSA, Haridwar	1	Nil	1	Nil	Nil

		6- ICICI Bank		Sh. Ram Chandra	1								
		7- ICICI Bank		Sh. Sanjay Kirtaniya	1								
		8- ICICI Bank		Sh. Radheyshyam yadav	1								
		9- ICICI Bank		Sh. Vishnu Shankar Sharma		1							
		10- ICICI Bank		Sh. Shublan Tandon	1								
		11- ICICI Bank		Mrs. Divya Singh		1							
		12- ICICI Bank		Sh. Vijendra Rai Singh	1								
		13- ICICI Bank		Sh. Rakesh Gahlot	1								
		14- ICICI Bank		Sh. Rohit Singh Raghava	1								
		15- ICICI Bank		M/s Yadav Enterprises	1								
		16- ICICI Bank		Sh. Surendra Singh	1								
		17- ICICI Bank		Sh. Anil Hafiz	1								
		18- SBI Bank		Sh. Sunil Prakash	1								
		19- SBI Bank		M/s Umang Enterprises		1							
		20- SBI Bank		M/s Arshita Glitz	1								
		21- UGB Bank		M/s Neeraj Shoe corner	1								
		22- Central Bank of India		M/s Kshma Creation	1								
		23- Central Bank of India		M/s Rudra Electronics		1							

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION &
COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF SEPTEMBER - 2020

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	64	-	-	-	-
No. of appeals filed	-	-	-	-	4
No. of cases pending	1408	-	-	-	39
No. of cases disposed of	6	-	-	-	1